

of the Gandhi Smriti premises is occupied by the Gandhi Smriti Samiti. However, a small portion in the first floor has been given to All India Prohibition Council for a period of 3 years as per the decision of the Gandhi Smriti Executive Committee in its meeting held on 15-9-78. A sales counter has also been placed at the disposal of the Gandhi Book House w.e.f. 1-6 78.

The question whether any further extension should be given to these organisations is under the consideration of the Samiti.

Gandhi Book House

1423. SHRI SHRIDHAR WASUDEO DHABE;
SHRI MULKA GOVINDA REDDY;
SHRIMATI -MARGARET ALVA;
SHRI MAHENDRA MOHAN MISHRA;
SHRI RAMCHANDRA BHARADWAJ;
SHRI GURUDEV GUPTA; SHRI NARSINGH NARAIN PANDEY:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Gandhi Book House has been constituted by Gandhi Smriti, Gandhi Darshan and Gandhi Smadhi under the guidance of Gandhi Peace Foundation;

(b) whether the Book Stall of Gandhi Book House has been located inside Gandhi Smriti Premises with the permission of his Ministry; and

(c) whether it is also a fact that literature praising Nathuram Godse is on sale along with other anti-Government literature in the stall at the premises of Gandhi Smriti?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN

SINGH); (a) Director, Gandhi Book House has intimated that the Gandhi Book House has been constituted by the following bodies;

1. Gandhi Smarak Nidhi, New Delhi.
2. Gandhi Peace Foundation, New Delhi.
3. Sarva Seva Sangh Prakashan, Varanasi.
4. Gandhi National Museum, New Delhi.

(b) Yes, Sir.

(c) The Gandhi Book House has denied that it is selling books praising Nathu Ram Godse from its sales counter at Gandhi Smriti.

Association of Voluntary Agencies for Rural Development

1424. SHRI MAHENDRA MOHAN MISHRA; SHRI RAMCHANDRA BHARADWAJ; SHRI GURUDEV GUPTA;
SHRI NARSINGH NARAIN PANDEY;

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that AVARD (Association of Voluntary Agencies for Rural Development) has created a permanent body named as AVARD Foundation;

(b) whether it is also a fact that the AVARD Foundation is receiving financial assistance from international agencies;

(c) what are the names of main contributors of AVARD Foundation; and

(d) whether it is also fact that AVARD Foundation holds properties acquired in the name of voluntary organisation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION